

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In compliance of directions passed in Bail Application No.3805/2021, Neetu Singh Vs. State NCT of Govt. of Delhi & with reference to Minutes of Meeting dated 07.09.2022 held in Tis Hazari Court complex, Delhi, all the Chief Metropolitan Magistrates of Delhi / New Delhi are directed to send the data (in excel form) of Proclaimed Offender / Proclaimed Offencer on weekly basis after collecting the same from the Additional Chief Metropolitan Magistrates / Metropolitan Magistrates posted in their respective District to the Chief Metropolitan Magistrate (Central) Tis Hazari Courts, Delhi at the designated e-mail ID i.e. pomsddc@gmail.com.

All Learned Principal District & Sessions Judges Delhi/ New Delhi are requested to transmit the said data (in excel form) pertaining to Courts of Sessions in their respective Districts on weekly basis to the said e-mail ID pomsddc@gmail.com and after collecting that data, the same data shall be transmitted by the office of Chief Metropolitan Magistrate (Central) Tis Hazari Courts, Delhi to NIC for further processing.

*GIRISH KATHPALIA*  
13.9.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)

Delhi

No. 1632/70079-159 /Rules/Gaz/2022

Dated 13 SEP 2022

Sub:- In compliance of order dated 28.07.2022 of Hon'ble High Court of Delhi, New Delhi in Bail Application No.3805/2021 Neetu Singh Vs.State of GNCT of Delhi.

Copy forwarded for information & necessary action to :-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi in compliance of order dated 28.07.2022 of Hon'ble High Court of Delhi, in Bail Application No. 3805/2021, Neetu Singh Vs. State of NCT of Govt. of Delhi, next dated of hearing 28.10.2022.
- 2) The Principal District & Sessions Judges, All Court Complexes, Delhi/New Delhi/Rouse Avenue.
- 3) The Officers of DHJS (dealing with criminal jurisdiction) (Central District) Tis Hazari Courts, Delhi with the request to send the requisite data on weekly basis at the above said email address in excel form.
- 4) The CMM/ACCMs/MMs (Central District) Tis Hazari Courts, Delhi.
- 5) The AO(J)/AO(J)/Branch In-charge, Office of CMM (Central) with the directions to pursue the matter.
- 6) The Sr.AO(J)/AO(J), Record Room (Criminal & Sessions), Computer Branch, Facilitation Centre, Tis Hazari Courts, Delhi.
- 7) The P.S./Reader to the undersigned.
- 8) The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
- 9) The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)

Delhi

